

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 521 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED “A SANGAM OF FILTH AND APATHY THIS WASTELAND ACTUALLY EXISTS IN DELHI” APPEARING IN THE TIMES OF INDIA DATED 07.03.2024

I N D E X N.D.O.H.- 07.04.2025

S No.	PARTICULARS	Pg. No.
1.	Reply Affidavit on behalf of Respondent No. 5/DJB in compliance of order dated 29.08.2024	1-6
2.	Annexure R1(colly)-: A Copy of order dated 11.07.2016 along with a list of unauthorized colonies objected by the Forest Department & Archaeological Survey of India	7-19
3.	Annexure R2-: A Copy of tabular chart showing status of Sewerage Network in Sangam Vihar (GOC) Phase-I as on 16.12.2024	20-21

4 Proof of servive 22

RESPONDENT No.5/DJB

THROUGH



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NEW DELHI

DATED: 5.04.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 521 OF 2024**

IN THE MATTER OF:

NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY THIS WASTELAND ACTUALLY EXISTS IN DELHI" APPEARING IN THE TIMES OF INDIA DATED 07.03.2024

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5/DJB

I, Sh. Pankaj Kumar Atray S/o Sh. A.P. Sharma, aged about 55 years, currently posted as Chief Engineer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, New Delhi-110005, do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts of the present case in so far as the same pertain to the Answering Respondent and as such am competent to depose with respect hereto.
2. That vide order dated 29.08.2024, this Hon'ble Tribunal had impleaded Delhi Jal Board/Respondent No. 5 with a direction to file reply to the instant original application.
3. At the outset, it is most humbly submitted that the area in question i.e., Sangam Vihar is located in South Delhi near the border of the State of Haryana and is surrounded by the Asola Wildlife Sanctuary, which is one of the largest clusters of unauthorized colonies in the region. The Area, colloquially referred to as Sangam Vihar, comprises of 44 unauthorized colonies, that find mention in the 1,799 unauthorized colonies accorded recognition by the Government of the National Capital Territory of Delhi (GNCTD). It is pertinent to



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mention herein that in 33 out of these 44 colonies, there is encroachment on Forest land. A Copy of the order dated 11.07.2016 alongwith a list of unauthorized colonies objected by the Forest Department and Archaeological Survey of India is annexed and marked as **Annexure R1(colly)**.

4. It is imperative to highlight the order dated 11.07.2016 passed by the Government of National Capital Territory of Delhi. The relevant extract is reproduced hereunder for ready reference -:

“Development works should be undertaken in all unauthorized colonies. The only exception to this rule will be in respect of colonies falling inside forest area, colonies coming in the area under ASI Regulations. The development should not violate the Forest Regulations and ASI Regulations.”

5. It is humbly submitted that there are significant challenges for infrastructure development in this area.
6. The Delhi Sewage Master Plan, 2031 has divided the work of laying of sewer lines in ‘**Sangam Vihar GOC (group of colonies)**’ into two phases. It is clarified herein that Sangam Vihar being the largest area in this phase, the name has been used as ‘Sangam Vihar GOC’.
7. In terms of Phase I of Sangam Vihar GOC, Sewer Lines have been laid in the following unauthorized colonies:
- i) Shiv Park, Khanpur Extension, New Delhi-110062
 - ii) Jawahar Park, F-Block, New Delhi-110062
 - iii) Krishna Park Extension, D-Block, Devli Road, New Delhi-110062
 - iv) Tigri Extension, Ambedkar Nagar, Sec-1, New Delhi-110062
- Deoli Extn, Khanpur, New Delhi- 110062



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8. It is further submitted that Tenders had been invited and Work Order awarded on 14.05.2018, however were rescinded on 30.09.2022. Tenders for the balance work have been received for an amount of Rs 31.31 crore, which is under process of award. The work is likely to be completed within 6 months after the award of work, for the following 11 areas namely:

- i) Khanpur Extended Abadi, F-Block (Reg. No. 42)
- ii) Duggal Housing Complex, School Road Khanpur (Reg. No. 914)
- iii) Raju Park, C-Block, Deoli Village (Reg. No. 1186)
- iv) Jawahar Park, Khanpur, Deoli Road (Reg. No. 621A)
- v) Jawahar Park, Khanpur, Deoli Road (Reg. No. 621B)
- vi) Duggal Colony, Khanpur Extn., Part-II (Reg. No. 681)
- vii) Krishna Park, Khanpur, Deoli Road (Reg. No. 1231)
- viii) Krishna Park Extn., D-Block, Deoli Road (Reg. No. 1232B)
- ix) Krishna Park Extn., D-Block, Deoli Road (Reg. No. 1580)
- x) Tigri Extn., Phase-II (Reg. No. 877)
- xi) Tigri Extn., Ambedkar Nagar, Sec-I (Reg. No. 999A)

Copy of the tabular chart showing status of Sewerage Network in Sangam Vihar (GOC) Phase-I as on 16.12.2024 is annexed and marked as **Annexure R2**.

9. It is submitted that Phase-II essentially focuses on most of the colonies in Sangam Vihar (44) and the Action plan is being implemented in a staggered manner to overcome potential



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Varunalaya Ph.-II, Jhandewalan

hurdles. The work of laying sewer lines in 8 colonies, which are unaffected by Forest encroachment has been completed.

These 8 colonies are as follows:

- i) Sangam Vihar, A-Block (Reg. No. 6)
- ii) Sangam Vihar, B-Block (Reg. No. 649)
- iii) Sangam Vihar, B-1 Block (Reg. No. 706)
- iv) Sangam Vihar, A-Block (Reg. No. 921)
- v) Sangam Vihar, E-Block (Reg. No. 1221)
- vi) Sangam Vihar, F-2 Block, Hamdard near Batra Hospital (Reg. No. 1256)
- vii) Sangam Vihar, F-1 Block (Reg. No. 1336)
- viii) Sangam Vihar, B-Block, Y-Area (Reg. No. 1566)

10. The work for laying of sewer in 14 colonies, 11 of which are partially affected by forest encroachments is in progress and shall be tentatively completed by June 2025. In these 11 colonies, sewer lines are being carefully designed and laid in the portion that is not falling in Forest Area. These 14 colonies are as follows:

- i) Sangam Vihar, L-Block (Reg. No. 354A)
- ii) Sangam Vihar, L-Block (Reg. No. 354B)
- iii) Sangam Vihar, L-1, A-Block (Reg. No. 390)
- iv) Sangam Vihar, C-Block, Part-I (Reg. No. 397)
- v) Sangam Vihar, D-Block (Reg. No. 433)
- vi) Sangam Vihar, L-1st Block (Reg. No. 492)
- vii) Sangam Vihar Colony (Reg. No. 603)
- viii) Sangam Vihar, C-Block (Reg. No. 656)
- ix) Sangam Vihar, L-Block (Reg. No. 714)
- x) Sangam Vihar, F-3 Block (Reg. No. 813)
- xi) Sangam Vihar, G-Block (Reg. No. 868)



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- xii) Sangam Vihar, C-Block Part-II (Reg. No. 873)
- xiii) Durga Vihar, Deoli Extn. (Reg. No. 1296A)
- xiv) Durga Vihar, Deoli Extn. (Reg. No. 1296B)

11. It is pertinent to note that the Answering Respondent has completed the laying of peripheral sewer lines on all major roads emanating from Sangam Vihar. These lines trap domestic sewage from storm-water drains managed by agencies such as MCD, DSIIDC and IFCD and outfall into DJB's Sewer Line on MB Road, thus, practically trapping all the sewage generated in Sangam Vihar colonies. This line flows into the STP situated at Okhlahaving a capacity of 170 MGD.

12. Furthermore, it is imperative to bring to the attention of the Hon'ble Tribunal that the Answering Respondent is in the process of obtaining the necessary permissions from the forest department in the colonies affected by forest encroachment. The work of laying sewer lines in such parts will be carried out after receiving the necessary permission.

13. That the Deponent reserves the right of the DJB to file such other further affidavits that may be required in the course of the adjudication of the present case and as required by this Hon'ble Tribunal.

14. The present affidavit is bona-fide and moved in the interest of justice.




DEPONENT
PANKAJ KUMAR TRAY
 Chief Engineer (Dr.) Pr.-II
 Delhi Jal Board, Govt. of NCT of Delhi
 Varunalaya Ph.-II, Jhandewalan
 New Delhi-110005

VERIFICATION

04 APR 2025

Verified at Delhi on this _____ day of April, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom.

DEPONENT
PANKAJ KUMAR ATRAY
Chief Engineer (Dr.) Pr.-II
Delhi Jal Board, Govt. of NCT of Delhi
Varunalaya Ph.-II, Jhandewalan
New Delhi-110005

Manoj
I Identify the Deponent who
has Signed in my Presence



CERTIFIED THAT THE DEPONENT
Sh./Smt./Km. *Pankaj Kumar Atray*
S/o, W/o, D/o, Bn. *Ashwanti Kumari*
R/o. *D.B. Sherwani Road*
Identified by Sh./Smt. *P.S. Kaur Adv.*
has been duly identified
Oath Commissioner, Delhi
that the contents of the affidavit
have been read & explained to the deponent
& correct to his/her knowledge.

139

[Signature]
Oath Commissioner, Delhi

04 APR 2025

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
 URBAN DEVELOPMENT DEPARTMENT
 (UNAUTHORISED COLONIES CELL)
 10th LEVEL, 'C' WING, DELHI SECRETARIAT
 I.P. ESTATE, NEW DELHI-110002



F.No. 1-33/UC/UD/Policy/07/Part File/cd-021297485/1175-1181 Dated: 11-1-2016

ORDER

Attention is invited to this office order of even No. 1672-1685 dated 29.12.2015 vide which it was decided to continue with the earlier guidelines for development work in unauthorised colonies issued vide order No. 168-178 dated 19.12.2012, 228-240 dated 17.01.2013 & 556-568 dated 15.04.2013 which inter alia contains that "Development works should be undertaken in all the unauthorised colonies. The only exception to this rule will be in respect of colonies falling inside forest area, colonies coming in the area under ASI Regulations. The development should not violate the Forest Regulations and ASI Regulations."

I am accordingly directed to forward the list of unauthorised colonies objected by Forest Department & Archaeological Survey of India for further action & compliance.

(PAWAN CHOPRA)
 DEPUTY SECRETARY(UC)

Encl: as above.

Copy to:

1. The Commissioner, North Delhi Municipal Corp, Dr. S.P.M. Civic Centre, New Delhi.
2. The Commissioner, South Delhi Municipal Corp, Dr. SPM Civic Centre, New Delhi.
3. The Commissioner, East Delhi Municipal Corp, Udyog Sadan, Patparganj, Delhi.
4. Pr. Secretary, I&FC, GNCTD, ISBT, Kashmere Gate, Delhi.
5. CEO, Delhi Jal Board, Varunalaya, Jhandewalan, Delhi.
6. Managing Director, DSIIDC, N-Block, Bombay Life Building, Connaught Circus, New Delhi.
7. Pr. Secretary, PWD, 5th level, B-Wing, Delhi Secretariat, Delhi.

Forest List

13

SL. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
1	7		Harijan Basti, Masoodpur near Pocket-B, Sector 7, 8, 9, Vasant Kunj	New Delhi	Bijwasan (38)	
2	10		St John Church Colony, Mehrauli, New Delhi-30	South	Mehrauli (45)	133
3	22		Aruna Asafali Road, Village Kishan Garh	South	Mehrauli (45)	
4	54		JNU Road Village, Kishangarh, New Delhi-70	South	Mehrauli (45)	
5	55		Baldev Vihar, Karala Extn, Delhi-81	North West	Mundka (08)	133
6	56		Chhatarpur Enclave Ph-I, Block-A, Madan Garti, Village Road	South	Chhatarpur (46)	40
7	62		Vasant Kunj Enclave, B-Block, Miliapur Kohli, Village Rangpuri	New Delhi	Bijwasan (38)	
8	78		Aaya Nagar Extn Ph-I, New Delhi-47	South	Chhatarpur (46)	
9	96		Saharpur Extn, Satbari, Mehrauli	South	Chhatarpur (46)	895
10	109		Tekhand Extn, Okhla Indl Area Ph-I, New Delhi-20	South East	Tughlakabad (52)	
11	110		Shiv Vihar Main Kanjhawala Road, Delhi-81	North West	Mundka (08)	
12	115		Village Pusteni Kishan Garh, Vasant Kunj, New Delhi-10	South	Mehrauli (45)	
13	129		Harcharan Bagh, Andheria More, Vasant Kunj Road, Delhi-30	South	Mehrauli (45)	21
14	135		Sambav Bapu Colony, Jaunapur Mandi, Pahari Abadi, Mehrauli	South	Chhatarpur (46)	133
15	138		Mahipalpur Extn, K-II Block, New Delhi-37	New Delhi	Bijwasan (38)	
16	143		Freedom Fighters Enclave, IGNOU Road, Neb Sarai, New Delhi-68	South	Chhatarpur (46)	91
17	153		Mamurpur Krishna Nagar, Singhu Border, Narela	North	Narela (01)	
18	156	A	Krishna Vihar Colony, Bawana, New Delhi-39	North	Bawana (07)	
19	156	B	Krishna Vihar Colony, Bawana, New Delhi-39	North	Bawana (07)	
20	162		Sangam Vihar, Block M-I, New Delhi-72	South	Deoli (47)	91
21	165		Freedom Fighters Colony, Neb Sarai	South	Chhatarpur (46)	91
22	180		Dr. Ambedkar Colony, Chhatarpur	South	Chhatarpur (46)	91
23	200		New Colony, Sannot Ghoga More, Narela, Bawana	North	Narela (01)	
24	203		Church Colony, L-Block Sangam Vihar, New Delhi-62	South	Deoli (47)	81
25	208		Sangam Vihar, J-II, New Delhi-62	South	Sangam Vihar (49)	91
26	210		Gyan Jyoti Budh Vihar, J-3, Sangam Vihar	South	Sangam Vihar (49)	91
27	211		Dr. Ambedkar Colony, Andheria More, Chhatarpur	South	Chhatarpur (46)	91
28	261		Vikas Vihar, Sec.-22, Rohini, Delhi	North West	Kirti (09)	
29	291		Sangam Vihar, K-II, New Delhi-62	South	Deoli (47)	91
30	294		Freedom Fighters Vihar, Nebsarai, New Delhi	South	Chhatarpur (46)	
31	297		Rama Vihar Colony, Mohamad Pur Majri, Delhi-81	North West	Mundka (08)	
32	309		Utsav Vihar, A-3, Karala, New Delhi	North West	Mundka (08)	

Page 2 of 6

Sl. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
33	312		Sangam Vihar, L-1, Pocket-C, New Delhi	South	Deoli (47)	21
34	321	A	Defence Enclave, Mahipalpur, Extn -II, New Delhi-37	New Delhi	Bijwasan (36)	
35	321	B	Defence Enclave, Mahipalpur, Extn -II, New Delhi-37	New Delhi	Bijwasan (36)	
36	330		Indira Enclave, Neb Sarai	South	Chhatarpur (46)	91
37	335		Mandi Pahari Abadi, Shanti Camp-I, Delhi-47	South	Chhatarpur (46)	
38	350		Sangam Vihar, Block-I & II, New Delhi	South	Sangam Vihar (49)	91
39	354		Sangam Vihar, L-Block, New Delhi-62	South	Deoli (47)	133
40	354	B	Sangam Vihar, L-Block, New Delhi-62	South	Deoli (47)	
41	356		Sangam Vihar, Block M-II,	South	Deoli (47)	91
42	359	A	Sangam Vihar, II-Block	South	Sangam Vihar (49)	
43	359	B	Sangam Vihar, H-Block	South	Sangam Vihar (49)	
44	374		Sultan Apartment, Gate No.2, Saidulla Jaib, M.B. Road, Delhi-30	South	Chhatarpur (46)	
45	375		Chhatarpur Extn .A-1, New Delhi	South	Chhatarpur (46)	91
46	378		Garhwal Colony, Mehrauli, New Delhi-30	South	Mehrauli (45)	21
47	385		Krishan Vihar, (Pooth Kala)	North West	Bawana (07)	895
48	390		Sangam Vihar, L-1, A-Block, New Delhi	South	Deoli (47)	21
49	394		Rajpur Khurd Extn (South) Rajpur Extn., New Delhi-68	South	Chhatarpur (46)	21
50	397		Sangam Vihar, Block-C, Part-1	South	Deoli (47)	91
51	409		Bhragu Vihar Colony, Majn, Delhi-81	North West	Mundka (08)	
52	425		Vasant Kunj Enclave, Delhi-70	New Delhi	Bijwasan (36)	
53	432		Shyam Vihar, Duenpur, Najafgarh	South West	Malliaz (34)	
54	433		Sangam Vihar, D-Block, Delhi-62	South	Sangam Vihar (49)	
55	456		Islam Colony Mehrauli	South	Mehrauli (45)	21
56	480		Chhatarpur Enclave, Mehrauli Chhatarpur, Road, Delhi-68	South	Chhatarpur (46)	91
57	480	B	Chhatarpur Enclave, Mehrauli Chhatarpur, Road, Delhi-68	South	Chhatarpur (46)	133
58	480	C	Chhatarpur Enclave, Mehrauli Chhatarpur, Road, Delhi-68	South	Chhatarpur (46)	
59	483	A	Lado Sarai Extn, Delhi	South	Mehrauli (45)	21
60	483	B	Lado Sarai Extn, Delhi	South	Mehrauli (45)	
61	492		Sangam Vihar, L-1st Block, New Delhi-62	South	Deoli (47)	21

SL. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
62	519		Anupam Garden, Delhi-68	South	Chhatarpur (46)	21
63	537		Rajpur Khurd Colony, North Extn., Maidan Garhi, New Delhi-68	South	Chhatarpur (46)	40
64	563		Sangam Vihar, J-Ist, New Delhi-62	South	Sangam Vihar (49)	91
65	589		Jonapur Bhim Basti Pahari, Delhi-42	South	Chhatarpur (46)	40
66	591		Green Meadows, Satbari Mehrauli, Delhi	South	Chhatarpur (46)	7
67	603		Sangam Vihar Colony, New Delhi	South	Sangam Vihar (49)	
68	605		Mahipalpur Extn., K-II Block, New Delhi-7	New Delhi	Bijwasan (36)	133
69	608		Naveen Vihar, Begampur, Delhi-41	North West	Bawana (07)	
70	614		Shri Ram Colony, Rajeev Nagar, Delhi-94	North East	Karawal Nagar (70)	895
71	656		Sangam Vihar, C-Block, New Delhi-62	South	Deoli (47)	91
72	714		Sangam Vihar, L-Block, New Delhi-62	South	Deoli (47)	21
73	735		Chhatarpur Enclave, D-Block Phase-I, New Delhi-68	South	Chhatarpur (46)	91
74	759		West Karawal Nagar Shahdara Delhi-94	North East	Karawal Nagar (70)	895
75	772	A	Mukand Pur Vistar Delhi-42	Central	Burari (02)	895
76	772	B	Mukand Pur Vistar Delhi-42	Central	Burari (02)	895
77	806	A	Sangam Vihar L-Block (Pkt-1) New Delhi-62	South	Deoli (47)	91
78	806	B	Sangam Vihar L-Block (Pkt-1, 2, 3, 4.) New Delhi-62	South	Deoli (47)	
79	813		Sangam Vihar F-3 Block New Delhi-62	South	Deoli (47)	91
80	843		Harit Vihar Kamalpur Burari Delhi-84	Central	Burari (02)	
81	848		Sangam Vihar Block K-I New Delhi-62	South	Sangam Vihar (49)	
82	860		Adarsh Enclave Aya Nagar Extn. New Delhi	South	Chhatarpur (46)	
83	865		Sangam Vihar K-Block Near Batra Hospital M.B.Road, Delhi-62	South East	Sangam Vihar (49)	
84	873		Sangam Vihar Block C, Part-II Delhi-62	South	Deoli (47)	91
85	880		Tuglakabad Extn. New Delhi-19	South East	Sangam Vihar (49)	21
86	908		Pul Panladpur M. B.Road N.D-44	South East	Tughlakabad (52)	
87	916		Chattarpur Extn. Mehrauli New Delhi-74	South	Chhatarpur (46)	895
88	965		Pratap Gandas Colony-I Village Kishanganh Delhi-70	South	Mehrauli (45)	
89	978		Neb Sarai Extn. Area Delhi-68	South	Chhatarpur (46)	21
90	966		Sangam Vihar I-Block Delhi-62	South East	Sangam Vihar (49)	91
91	1015	A	Maidan Garhi Extn. Chatterpur Road Delhi-68	South	Chhatarpur (46)	
92	1015	B	Maidan Garhi Extn. Chatterpur Road Delhi-68	South	Chhatarpur (46)	
93	1022		Mahavir Campus Rajpur Khurd Extn. Maidanganhi, Delhi-68	South	Chhatarpur (46)	895

Page 4 of 6

Sl. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
94	1025	A	Sangam Vihar G- Block Delhi-62	South	Deoli (47)	91
95	1025	B	Sangam Vihar G- Block Delhi-62	South	Deoli (47)	
96	1031		Freedom Fighters Enclave Neb Sarai Delhi-68	South	Chhatarpur (46)	91
97	1041		Arakpur Bagh Mochi Moti Bagh 2. Delhi-21	New Delhi	Delhi Centrl. (38)	
98	1043		Sangam Vihar, J-2 B, Tuglakabad, Delhi	South East	Sangam Vihar (49)	91
99	1054		Saidulajab Extn.Paryavaran Complex Delhi-30	South	Chhatarpur (46)	
100	1064		Trithankar Nagar Jain Colony Karala Delhi-81	North West	Mundka (08)	
101	1067		Neb Sarai Harjan colony Delhi-68	South	Chhatarpur (46)	91
102	1119		Neb Valley IGNOU Road, Neb Sarai, Delhi-68	South	Chhatarpur (46)	21
103	1120		Freedom Fighters Enclave Neb Sarai Delhi-68	South	Chhatarpur (46)	91
104	1121		Har Govind Enclave Rajpur Khurd Delhi-68	South	Chhatarpur (46)	
105	1121	B	Har Govind Enclave Rajpur Khurd Delhi-68	South	Chhatarpur (46)	
106	1121	C	Har Govind Enclave Rajpur Khurd Delhi-68	South	Chhatarpur (46)	
107	1152		Chandan Haula Extn. East Chhatarpur Bhatti, Sahurpur, Delhi-74	South	Chhatarpur (46)	
108	1196		Sannoht Extn Ph-I,II,III Narela Delhi-41	North	Narela (01)	
109	1206		Raj Pur Khurd Extn.Mehrauli Delhi-68	South	Chhatarpur (46)	21
110	1236		Zindpur Village Extn.Allipur Delhi-36	North	Narela (01)	
111	1244	A	Neb Sarai Extn, Ph-II IGNOU Road Delhi	South	Chhatarpur (46)	
112	1244		Neb Sarai Extn, Ph-II IGNOU Road Delhi	South	Chhatarpur (46)	
113	1246	A	Vishwakarma Colony M B Road Pul Pahladpur Delhi-44	South East	Tughlakabad (52)	21
114	1246	B	Vishwakarma Colony M B Road Pul Pahladpur Delhi-44	South East	Tughlakabad (52)	91
115	1247		Vishwakarma Colony B- Block M B Road Pul Pahladpur Delhi-44	South East	Tughlakabad (52)	
116	1294		Village .,Pooth Kalan Extn,Abadi, Delhi	North West	Bawana (07)	895
117	1295		Sainik Farms Western Avenue N, Delhi	South	Ambedkar Nagar (48)	
118	1307	A	Rajiv nagar Extn Begumpur Delhi-41	North West	Bawana (07)	
119	1307	B	Rajiv nagar Extn.Begumpur Delhi-41	North West	Bawana (07)	
120	1307	C	Rajiv nagar Extn Begumpur Delhi-41	North West	Bawana (07)	
121	1341		Pawan Dharm Trivani City Delhi-36	North	Narela (01)	

SL. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
122	1343		Asha Kunj Vasanti Kunj Delhi-70	South	Mehrauli (45)	
123	1354		Sangam Vihar G- Block Near Shooting Range Delhi-62	South East	Sangam Vihar (49)	21
124	1354	B	Sangam Vihar G- Block Near Shooting Range Delhi-62	South East	Sangam Vihar (49)	
125	1355		Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68	South	Chhatarpur (46)	91
126	1355	B	Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68	South	Chhatarpur (46)	
127	1371		Village Garhi Mandu Delhi-53	North East	Ghonda (66)	
128	1389		Freedom Fighters Enclave Delhi-68	South	Chhatarpur (46)	91
129	1394		Ranjeet Nagar N.D-8	West	Patel Nagar (24)	
130	1415		Saidulajab Extn. J-Block, Paryavaran Complex, Delhi-30	South	Chhatarpur (46)	91
131	1446		Saidulajab Extn., Kohinoor Enclave, M.B.Road, Opp. CISF Complex.	South	Chhatarpur (46)	21
132	1483	B	Village Lal Kuan, Block-D, Chungi No 3 & Block A, B Pul Pehlad Pur,	South East	Tughlakabad (52)	
133	1492		Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	South East	Tughlakabad (52)	
134	1492	A	Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	South East	Tughlakabad (52)	91
135	1493		Tughlakabad Extn. T.A. Block, New Delhi-19	South East	Sangam Vihar (49)	7
136	1498		J-Block Prem Nagar, Lal Kuan, M.B.Road, Delhi-44	South East	Tughlakabad (52)	7
137	1518		Aya Nagar Extn. B-Block, New Delhi-47	South	Chhatarpur (46)	
138	1520		Ruchi Vihar, Rangpuri Pahari, New Delhi	South	Chhatarpur (46)	
139	1524		Extended Abadi, Dhansa Gaon, (Gopal Nagar), New Delhi-73	South West	Najafgarh (35)	
140	1552		Sangam Vihar, G-II, Gall No.18, New Delhi-62	South East	Sangam Vihar (49)	7
141	1587		FF CC Colony, Neb Sarai, New Delhi	South	Chhatarpur (46)	91
142	1600		Radha Krishan Vihar,	South East	Okhla (54)	
143	1604		Pul Pahlad Pur	South East	Tughlakabad (52)	91
144	108-(ELD)		Neb Sarai New Delhi 68	South	Chhatarpur (46)	91
145	109-(ELD)		The Sundge, Sundge India Heritage Pvt. Ltd. Havali Sarai No. 8, Kalka Das Marg Mehrauli, New Delhi 30	South	Mehrauli (45)	
146	114-(ELD)		Saidulajab Village Residence Welfare Association New Delhi	South	Chhatarpur (46)	
147	122-(ELD)		Resident Welfare Association, Rajokari Harijan Basti, New Delhi 38	New Delhi	Bijwasan (36)	
148	127-(ELD)		Tughlakabad Village Extended Lal Dora Abadi East, New Delhi 44	South East	Tughlakabad (52)	133
149	128-(ELD)		Neb Sarai, Saidulajab Market Association New Delhi 88	South	Chhatarpur (46)	

Sl. No.	Reg no	Part	Name of Colony	District	Name of Assembly Constituency	Development order
150	13 (ELD)		Harjan Basti(Poorvi Chhatra) Rajokri Pahar, Mehrauli Road, New Delhi-38	New Delhi	Bijwasan (36)	
151	132 (ELD)		Extended Abadi of Village Chhatarpur New Delhi	South	Chhatarpur (46)	
152	143 (ELD)		Ruchi Vihar, Rang Puri Abutting Block-D, Delhi 37	South West	Bijwasan (36)	
153	147 (ELD)		Qutab Enclave Village Mehrauli 4C Ward No. - New Delhi 30	South	Mehrauli (45)	
154	148 (ELD)		Village Mehrauli 4B- Ward No. 1, New Delhi 30	South	Mehrauli (45)	
155	2-(ELD)		Gadai Pur Extn., 26-A, Club Drive, Gadai Pur Extn., Mehrauli, Gurgaon Road, Gadai Pur, Delhi-30	South	Chhatarpur (46)	
156	2-(LOP)		14, Rajpur Road Opp. MCD Flats, Civil Lines, Delhi 54	North	Chandni Chowk (20)	
157	22 (ELD)		Majri Village Extn., Majri P.O. Karala, Delhi-81	North West	Mundka (08)	
158	23 (ELD)		Extended Abadi of Aya Nagar Village, New Delhi-47	South	Chhatarpur (46)	
159	25 (ELD)		Harjan Nandan Basti, Lal Kuan, M B. Road, New Delhi-44	South East	Sangam Vihar (49)	133
160	28 (LOP)		C-4, C-5, & G1 Block Village Aya Nagar New Delhi	South	Chhatarpur (46)	
161	29 (ELD)		Extended Lal Dora Abad Area, Village Aya Nagar, New Delhi-47	South	Chhatarpur (46)	133
162	29 (LOP)		B-1, Block Bandh Road Village, Aya Nagar New Delhi	South	Chhatarpur (46)	
163	31 (ELD)		Silver OAK Enclave, Village Jonapur Gadai Pur, Mandi Road, New Delhi-47	South	Chhatarpur (46)	
164	31 (LOP)		Neb Sarai Extn. Area New Delhi 68	South	Chhatarpur (46)	
165	38 (ELD)		Chhetar Pur, Near Durga Ashram, New Delhi-74	South	Chhatarpur (46)	895
166	39 (ELD)		Shanti Kunj, Chhatarpur, Delhi-30	South	Chhatarpur (46)	
167	4-(LOP)		Old Village, Ushman Pur 3rd Pushla, Dhallan Road Delhi 53	North East	Ghonda (66)	
168	40 (ELD)		Village Kishan Garh(Mehrauli) New Delhi-70	South	Mehrauli (45)	7
169	40 (LOP)		Lado Sarai Extn New Delhi 30	South	Mehrauli (45)	
170	46 (ELD)		Kishan Garh Part Village, Mehrauli, Delhi	South	Mehrauli (45)	
171	52 (ELD)		Mahipal Pur Village Extended, Abadi, New Delhi-37	New Delhi	Bijwasan (36)	
172	59 (LOP)		Sanjay Colony, Bhatti Mines, Bhagirath Nagar, New Delhi-74	South	Sangam Vihar (49)	
173	6-(ELD)		Masoodpur, Distt- South West, New Delhi-70	New Delhi	Bijwasan (36)	21
174	6-(LOP)		Janhit Sewa Samiti, Shri Nwas Puri Extn., New Delhi 65	South East	Jangpura (41)	7
175	64 (LOP)		Swaroop Nagar, Part-II, East G.T Road to Buaradi Road, Delhi-42	North	Badi (05)	
176	78 (ELD)		Bhataswa Village, Lal Dora Extn. Delhi 33	North	Badi (05)	895
177	81 (ELD)		Andheri More Extn. Village Mehrauli New Delhi 30	South	Chhatarpur (46)	21
178	82 (ELD)		Phase -II, Aya Nagar New Delhi 47	South	Chhatarpur (46)	21
179	90 (ELD)		Extended Abadi of Ghilomi Extn Gilomi Village New Delhi 30	South	Chhatarpur (46)	7

ASI List

Development of Delhi

F. No. DC/221/05-M(U/C) 8465
Government of India
Archaeological Survey of India
Delhi Circle, Puratva Bhawan,
GPO Complex, D-Block, INA

641C

New Delhi-110023
Dated the: 12/12/14

To,
Sh. K.S. Meena,
Joint Secretary,
Urban Development,
Govt. of NCT of Delhi,
9th Floor, Delhi Secretariat,
I.P. Estate, New Delhi

Sub: Regularization of Unauthorized colonies in Delhi-reg.

Sir,
With reference to your letter No. UD/UC/ASI/2013/021199838/2024-2027 dated 12.12.2014 and in continuation of this office letter no. DC/221/05-M(U/C)8404-8409 dated 11.12.2014, on the subject cited above, it is to inform you that as the per provisions of AM&ASR Act, 2010, the colonies those are falls in prohibited/regulated areas can be regularized subject to the condition that any new construction/ re-construction /renovation /repair /addition /alteration including development work should be taken up only with prior clearance/permission from the Competent Authority/National Monument Authority. The colonies those are located in protected/notified area cannot be regularize. The 7 (seven) colonies those are located in Okhla and marked as ΣΣΣΣ in the list submitted to you on 11.12.2014 cannot be regularize till the site is de-protected by ASI/Govt. of India.

Yours faithfully,

Superintending Archaeologist

Copy to:-

1. PS to Chief Secretary, Urban Development, Govt. of NCT of Delhi, 5th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. PS to Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
3. The Director General, ASI, Janpath, New Delhi.
4. The Regional Director (North), ASI, Red Fort, Delhi.
5. The Director (Monument), ASI, Janpath, New Delhi.

Superintending Archaeologist

4319/JSUC
15/12/14

JSUC
17/12
JSUC

2239/PS/UC/UD
16-12-14

16/12
18/12

18/12/14

18/12/14

F. No. DC/221/05-M(U/C) 8404 to 8409
Government of India
Archaeological Survey of India
Delhi Circle, Puratava Bhawan,
GPO Complex, D-Block, INA

New Delhi-110023
Dated the: 11.12.2014

To,
The Chief Secretary,
Urban Development,
Govt. of NCT of Delhi,
5th Floor, Delhi Secretariat,
I.P. Estate, New Delhi

Sub: List of the unauthorized colonies-reg.

Sir,

As directed during the course of the meeting chaired by Chief Secretary, Delhi on 10.12.2014, please find herewith a list of 47 Nos. of unauthorized colonies with their details, copy of the Gazette Notification of AM&ASR Act, 2010 alongwith the address of the Competent Authority i.e. the Member Secretary, National Monument Authority, 24, Tilak Marg, New Delhi & The Competent Authority, Office of the Competent Authority, Regional Director, (North), Archaeological Survey of India, Red Fort Complex, Delhi-110006 for your kind perusal and necessary action please. Further it is also requested that necessary clearance may be obtained from National Monument Authority before regularize these colonies.

4/11/12
4288/JS/pe
12/12/14
2210/205/uc/JP
12-12-14

Yours faithfully,

[Signature]
Superintendent Archaeologist

Copy to:-

1. The Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. Joint Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi
3. The Director General, ASI, Janpath, New Delhi.
4. The Regional Director (North), ASI, Red Fort, Delhi.
5. The Director (Monument), ASI, Janpath, New Delhi.

[Signature]
Superintendent Archaeologist

A.S.T.
236/895 - AbdulRazak Enelane
362/895 - Adarsh Nagar

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LIST OF 47 COLONIES WHICH FALLS IN THE PROHIBITED/REGULATED AREA OF CENTRALLY PROTECTED MONUMENTS.

Sl. No.	Regn. No.	Name of unauthorised Colonies	Protected area/prohibited/regu- lated area	Monuments.	Remarks
1.	1195	Sant Mohalla (Chhuriya Mohalla) Tughluqabad, Delhi	Protected Area	Tughluqabad Fort	***
2.	127 (ELD)	Tughluqabad Village, New Delhi-44	Protected Area	Tughluqabad Fort	***
3.	487	Christian Colony, Patel Chest, Delhi- 110007	Protected Area	Rajpur Cemtery	***
4.	10	St. John Church Colony, Mehrauli, New Delhi-30	Prohibited Area (**)	Qutb Archaeological Area	**
5.	456	Islam Colony Mehrauli	Prohibited Area	Hauz Shamshi	**
6.	880	Tughluqabad Extn. New Delhi-19	Prohibited Area	Tughluqabad Fort	**
7.	894	Khirki Extn. Malviya Nagar, New Delhi-17	Prohibited Area	Yusuf Qatal	**
8.	1088	Bagichi Bulward Road Delhi-54	Prohibited Area	Sammy House Battery	**
9.	1220	Panchstreet Vinar Khirki Village Near Malviya Nagar Delhi-17	Prohibited Area	Yusuf Qatal	**
10.	1494	J-Block, Prem Nagar, Lal Kuan, M.B. Road, New Delhi-44	Prohibited Area	Palam Mosque	**
11.	1555	Shalimar Village, Delhi-88	Prohibited Area	Sheesh Mahal	**
12.	41 (567) LOP	Begumpur Post Office Malviya Nagar, New Delhi-17	Prohibited Area	Begumpur Mosque	**
13.	25 (ELD)	Harijan Nardan Basti Lal Kuan, M.B. Road, New Delhi-44	Prohibited Area	Adilabad Fort	**
14.	32 (ELD)	Kalkadas Marg, Mehrauli, New Delhi-16	Prohibited Area	Qutb Archaeological	**

DK Ishwarya

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15.	33 (ELD)	Kalkadas Marg, Mehrauli, New Delhi-16	Prohibited Area	Area Qutb Archaeological Area	**
16.	34 (ELD)	Kalkadas Marg, Mehrauli, New Delhi-16	Prohibited Area	Qutb Archaeological Area	**
17.	63 (ELD)	Begumpur Village (South), New Delhi-17	Prohibited Area	Begumpur Mosque	**
18.	109 (ELD)	The Sunridge, Sunridge India Heritage Pvt. Ltd., Haveli Sarai No. 8, Kalka Das Marg Mehrauli, New Delhi-30	Prohibited Area	Qutb Archaeological Area	**
19.	110 (ELD)	The Haven Athene Hospitality Services Pvt. Ltd., Property No. 4-1-14, Ward-I, Kalka Das Marg, Mehrauli, New Delhi	Prohibited Area	Qutb Archaeological Area	**
20.	111 (ELD)	The Sunridge, Sunridge-India Heritage Pvt. Ltd., Haveli Sarai No. 6, Kalka Das Marg Mehrauli, New Delhi-30	Prohibited Area	Qutb Archaeological Area	**
21.	112 (ELD)	The Qila, Sunridge Qila Resorts Pvt. Ltd., 4A, Ward-I	Prohibited Area	Qutb Archaeological Area	**
22.	114 (ELD)	Village Saidullahjab	Prohibited Area	Qutb Archaeological Area	**
23.	147 (ELD)	Qutb Enclave Village Mehrauli 4C Ward No. -New Delhi-3	Prohibited Area	Qutb Archaeological Area	**
24.	148 (ELD)	Village Mehrauli 4B, Ward No.1, New Delhi-30	Prohibited area	Qutb Archaeological Area	**

D. K. Singh

25.	1	Ladakh Budh Vihar Colony	Regulated Area	Qudasia Mosque	*
26.	129	Harcharan Bagh, Andheria More, Vasant Kunj Road,	Regulated Area	Hauz Shamsi	*
27.	362	Adarsh Nagar and Sarai Pipal Thala Extn., Part-II	Regulated Area	Badli ki Sarai	*
28.	425	Vasant Kunj Enclave, Delhi-70	Regulated Area	Sultangarhi Tomb	*
29.	483	Lado Sarai Extn., Delhi	Regulated Area	Azim Khan's Tomb Qutb Archaeological Area and Lal Kot Wall	*
30.	1228	Palam Colony Adarsh Gali Palam Gaon, Delhi-45	Regulated Area	Palam Mosque	*
31.	1303	Raj Nagar I & II Palam Colony New Delhi	Regulated Area	Palam Mosque	*
32.	1347	Mohalla Jahanpanah-Hauz Rani, Malviya Nagar, Delhi-17	Regulated Area	Yusuf Qatal	*
33.	1354	Sangam Vihar G-Block Near Shooting Range Delhi-62	Regulated Area	Ghiyasuddin Tomb	*
34.	1446	Saidulajab Extn., Kohinoor Enclave, M.B. Road, Opp. CISF Complex.	Regulated Area	Qila Rai Pithora Wall	*
35.	34 (LOP 567)	Adarsh Nagar Extn. Delhi-33	Regulated Area	Badli Ki Sarai	*
36.	40 (LOP567)	Lado Sarai Extn. New Delhi-30	Regulated Area	Azim Khan's Tomb Qutb Archaeological Area and Lal Kot Wall	*
37.	55 (ELD)	Palam Village Extn. Area New Delhi-45	Regulated Area	Palam Mosque	*
38.	67 (ELD)	Chotiyal Palam Village New Delhi-45	Regulated Area	Palam Mosque	*

D. K. Singh

39.	81 (ELD)	Andheri More EXtn. Village Mehrauli, New Delhi-30	Regulated Area	Hauz Shamshi	*
40.	92 (ELD)	Bharola Village Sabzi Mandi Azadpur, Delhi-33	Regulated Area	Badli ki Sarai	*
41.	236	Abul Fazal Enclave, Block E to N, New Delhi-25	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
42.	974	Jogabai Zakir Nagar (Okhla), New Delhi-25	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
43.	1069	Abul Fazal Enclave Part-II Shahin Bagh, Delhi	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
44.	1214	Mahbub Nagar Zakir Nagar New Delhi-25	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
45.	1424	Batla House Okhla, Delhi	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
46.	1527	Zakir Nagar West Jamia Okhla Nagar, New Delhi-25	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ
47.	1601	Zakir Nagar, Gali No. 6 to 21-A	Protected/Prohibited	Jogabai Mound	ΣΣΣΣ

1. *** Protected Area:-
2. ** Prohibited Area:-
3. * Regulated Area:-
4. ΣΣΣΣ

Cannot be regularize since they are located in notified area.

No new construction is allowed only repair and renovation can be done only after the permission from National Monument Authority/Competent Authority.

Construction is permissible only after the permission from National Monument Authority/Competent Authority.

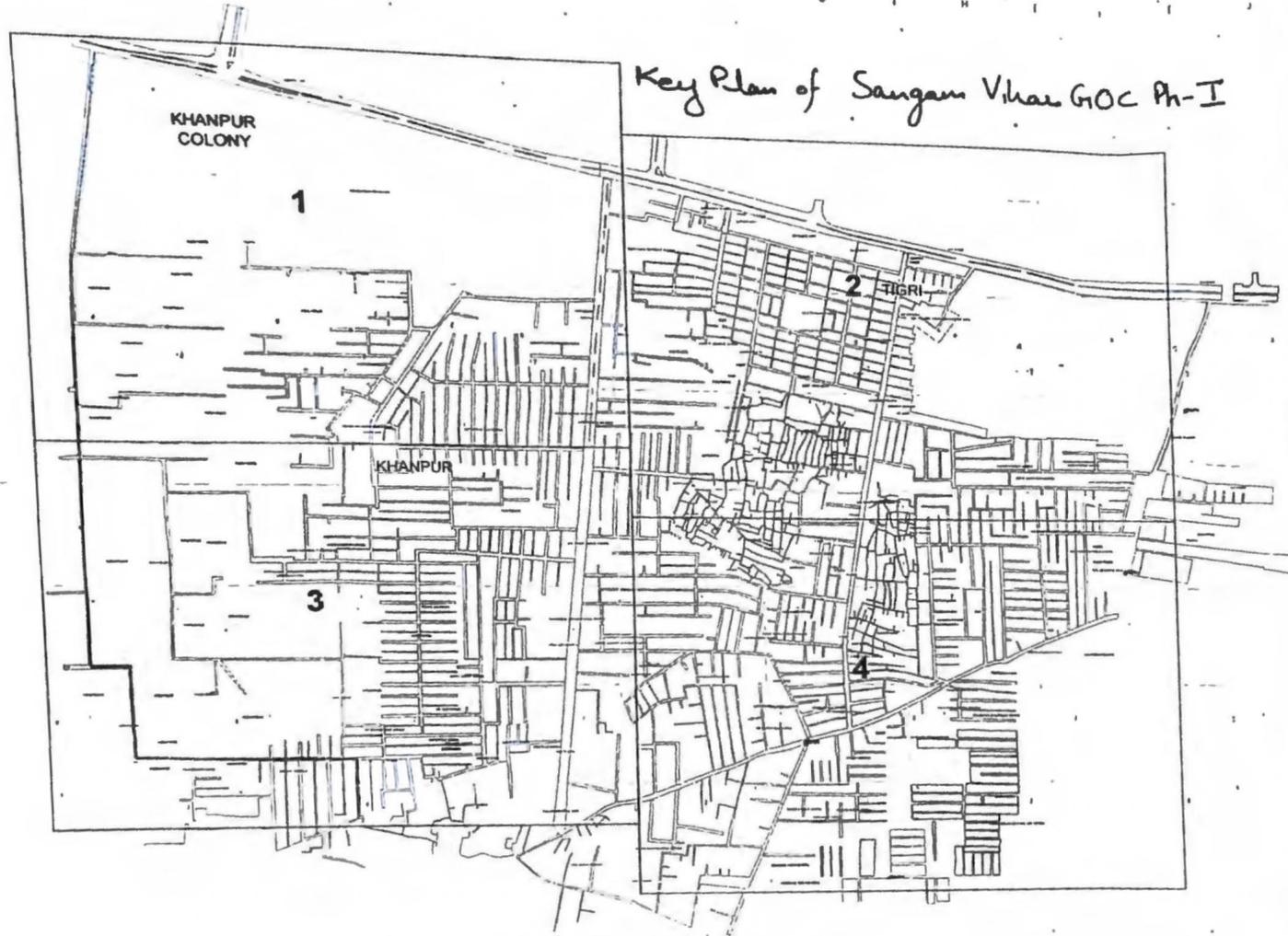
Site is fully encroach and has been recommended for de-protection.

D. K. Singh

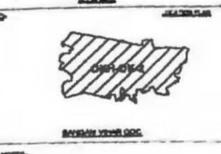
Vasudha
11/12/14
Superintending Archaeologist
Archaeological Survey of India
Delhi Circle, Purkh
GPO Delhi

Subject- Status of Sewerage Network in Sangam Vihar (GOC)Ph-I as on 16.12.2024

S. No.	Regn. No.	Name of colony	Status of laying sewer line	Remarks
1	832	Shiv Park Khanpur Extn., New Delhi-62	The Sewer line has been laid	Completed & notified.
2	1137	Jawahar Park F-Block New Delhi-62.	The Sewer line has been laid	Completed & notified.
3	1232A	Krishna Park Extn., Block D Devli Road Delhi-62.	The Sewer line has been laid	Completed & notified.
4	1546	Deoli Extn., Khanpur	The Sewer line has been laid	Completed & notified.
5	999B	Tigri Extn., Ambedkar Nagar, Sec-I, New Delhi-62.	The Sewer line has been laid	Completed & notified.
6	42	Kahndpur Extended Abadi, F-Block, Khanpur, New Delhi.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
7	914	Duggal Housing Complex School Road Khanpur New Delhi-62.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
8	1186	Raju Park C-Block Devli Village Delhi-62.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
9	621A	Jawahar Park, Khanpur, Deoli Road, A,B,C,D & E Block New Delhi	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
10	621B	Jawahar Park, Khanpur, Deoli Road, A,B,C,D & E Block New Delhi	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
11	681	Duggal Colony, Kahnpur Extn., Part-II, New Delhi-62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
12	1231	Krishna Park Khanpur Devli Road	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
13	1232B	Krishna Park Extn., Block D Devli Road Delhi-62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
14	1580	Krishna Park Extension D-Block Deoli Village	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
15	877	Tigri Extn., Ph-II New Delhi-62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.
16	999A	Tigri Extn., Ambedkar Nagar, Sec-I, New Delhi-62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work have been received for an amounting to Rs.31.31 Cr., which is under process of award. The work will be started after award of work.



Key Plan of Sangam Vihar GOC Ph-I



THE BOARD OF DELHI WATER SUPPLY AND SEWERAGE DEPARTMENT

DESIGNED BY	DATE	SCALE	NO.
PREPARED BY	DATE	SCALE	NO.
APPROVED BY	DATE	SCALE	NO.

AECOM
WAPCOS



PREPARATION OF SEWERAGE MASTER PLAN DELHI - 2031
Key Plan of Sangam Vihar Group of Colony Phase-1 falling under Oldie WWTP Catchments In-South Delhi

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Prabhsahay Kaur <sahayk@gmail.com>

Advance service of Reply affidavit on behalf of Respondent No. 5/DJB in O.A 521/2024 "NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY THIS WASTELAND ACTUALLY EXISTS IN DELHI" APPEARING IN THE TIMES OF INDIA DATED 07.03.2024"

Prabhsahay Kaur <sahayk@gmail.com>

Sat, Apr 5, 2025 at 9:33 AM

To: Member Secretary <msdpcc@nic.in>, commissioner@mcd.nic.in, dcsouth@nic.in

Sir,

Please find the attached Reply affidavit on behalf of Respondent No. 5/DJB in O.A 521/2024 "NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY THIS WASTELAND ACTUALLY EXISTS IN DELHI" APPEARING IN THE TIMES OF INDIA DATED 07.03.2024"

The abovementioned matter is coming up on 07.04.2025

This mail would be deemed as service as per Delhi High Court Rules.

Request you to acknowledge the same

--

Regards

Prabhsahay Kaur**Standing counsel, DJB**

Phone: 98101-58581, 23387441

Off: L-24, 2nd Floor, Hauz Khas Enclave, New Delhi 110016

Chamber: 184, Block 2, Delhi High Court, New Delhi-03

**FINAL AFFIDAVIT SANGAM.pdf**

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